

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 26.09.2018 (Wednesday)**

**Court – II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).**

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd &Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty

**For Admission (After Notice)**

2.	Comp. App. (AT) No. 40 of 2018	Venigalla Naveen Vs. Rama Krishna Prasad Power Pvt. Ltd.	S.V. Rama Krishna	Harinath Reddy, MithunShasnak
3.	Comp. App. (AT) No. 64 of 2018	Venku Hospitals Pvt. Ltd. &Anr. Vs. ROC, Chennai	M. Rathina Kumar	Sanjib K. Mohanty
4.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. &Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
5.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
6.	Comp. App. (AT) No. 176 of 2018	The Andhra Pradesh Housing Board Vs. IJM (India) Infrastructure Ltd. & Ors.	N. Harinath	Anil Kumar (R1)
7.	Comp. App. (AT) No. 194 of 2018	Vis-Ram Financial Services Pvt. Ltd Vs. Pioneer Distilleries Ltd. & 2 Ors.	Arnav Dash	Y. Suryanarayana -R2
8.	Comp. App. (AT) No. 224 of 2018	T.O. Abraham Vs. Cavunal Rubber Estates (P) Ltd. & Ors.	JogyScaria	Usman Khan

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

*A. J. Dora*  
25/9/2018

By Order

Joint Registrar

*25/9/18*